

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 5796/2020 (S.W.P. No.2162/2013)

Tuesday, this the 4th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Abrar Gul (aged 30 years) s/o Ghulam Mohammad Beigh r/o Gulshan Colony, Gulab Bhagh, Srinagar

..Applicant

(Nemo for applicant)

VERSUS

- 1. State of J & K State Sports Council Srinagar/Jammu
- 2. Joint Secretary J & K State Sports Council, Kashmir

..Respondents

(Ms. Anshuja Tak, Advocate)

ORDER (ORAL)



Mr. Justice L. Narasimha Reddy:

This T.A. arises out of SWP No.2162/2013 filed before the Hon'ble High Court of Jammu & Kashmir, in which the relief is claimed against the Jammu & Kashmir State Sports Council. The said agency is not notified within the jurisdiction of this Tribunal.

2. The Registry is, therefore, directed to return the SWP to Hon'ble High Court of Jammu and Kashmir.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

May 4, 2021 /sunil/rk/dsn/